

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 4786/2024

AJAY ISHWAR GHUTE & ORS.

Appellant(s)

VERSUS

MEHER K. PATEL & ORS.

Respondent(s)

(IA NO.212673/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA NO.212676/2023 - EXEMPTION FROM FILING O.T., IA NO.30059/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA NO.30060/2024 - EXEMPTION FROM FILING O.T. AND IA NO.38009/2024 - APPLICATION FOR PERMISSION)

Date : 30-04-2024 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Ms. Usha Nandini V., AOR

For Respondent(s) Mr. Karl Tamboli, Adv.
Ms. Tahira Karanjawala, Adv.
Mr. Arjun Sharma, Adv.
Mr. Purazar Fouzdar, Adv.
Ms. Varuna Juneja, Adv.
Mr. Jai Vardhan Malaviya, Adv.
M/S. Karanjawala & Co., AOR

Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Mr. Aadarsh Dubey, Adv.
Ms. Preet S. Phanse, Adv.
Ms. Yamini Singh, Adv.

Mr. T.R.B. Sivakumar, AOR

Hon'ble Mr. Justice Abhay S. Oka pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Ujjal Bhuyan.

The Appeal is partly allowed in terms of the signed reportable judgment.

Pending applications stand disposed of accordingly.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)

[THE REPORTABLE SIGNED JUDGMENT IS PLACED ON THE FILE]